

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P. No. 24 of 2015 in Appeal No. 319 of 2013

Dated: 17th February 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

NTPC Ltd.

.... Appellant/Review Petitioner

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for R-2

ORDER

Admit.

We have heard Learned Counsel of the parties.

Order is Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**